

Supply of Chloroquine Phosphate by IDPL.

1404. DR. ASIM BALA: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether any contracts for the supply of Chloroquine Phosphate were given by the Directorate of National Malaria Eradication Programme during 1988-89 and 1989-90 to the Indian Drugs and Pharmaceuticals Limited (IDPL);

(b) whether the IDPL has paid any commission to M/s. Neel Madhav Consultants Private Limited for these orders;

(c) if so, the value of the commission paid and the reasons therefor;

(d) whether any inquiry has been conducted in this regard; and

(e) the action taken against the IDPL for violating the terms and conditions of the contracts?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI JAI PARKASH): (a) An order was placed by the Directorate of National Malaria Eradication Programme (NMEP) in 1989-90 on Indian Drugs and Pharmaceuticals Limited for the supply of 200 million Tablets of Chloroquine Phosphate.

(b) and (c) A sum of Rs. 9.02 lakhs was paid to M/s. Neel Madhav Consultants Private Limited in terms of a subsisting contract between IDPL and the Agent.

(d) and (e) The matter is being looked into by Government.

Battery Operated Buses in Delhi

1405. DR. C. SILVERA: Will the Minister of ENERGY be pleased to state:

(a) whether the Government propose to increase the number of battery operated buses in Delhi;

(b) if so, the details thereof; and

(c) the routes selected for plying these buses?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI BABANRAO DHAKANE): (a) to (c) Yes, Sir, the Delhi Administration proposes to add 50 new Battery Buses to its existing fleet of 101 Battery Buses. New routes will be decided upon only after the performance of the existing fleet has been fully optimised.

Loktak Hydro-Electric Project

1406. SHRI N. TOMI SINGH: Will the Minister of ENERGY be pleased to state:

(a) whether thousands of hectares of paddy fields have submerged on account of high water level in Loktak lake required for Loktak Hydro-Electric project;

(b) if so, the details thereof; and

(c) whether compensation will be paid to the affected persons?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI BABANRAO DHAKANE):

(a) No, Sir.

(b) and (c) Do not arise in view of (a) above.

Street Lighting in West Delhi

1407. SHRI G. S. BASAVARAJ: Will the Minister of ENERGY be pleased to state:

(a) whether proper facility of street lighting does not exist in West Delhi area particularly in 15 Block in Tilak Nagar;

(b) if so, the details thereof;